



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/641/2020
(Diary No. 1149/2020)

Tuesday, this the 01st day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)

Mehboob Mussain and Others

.....Applicants

(Advocate: Mr. Sarfraz Hamid Rather)

Versus

1. Union Territory of J&K, Through Principal Secretary to Government, School Education Department, Civil Secretariat Jammu/Srinagar
2. Director School Education, Jammu.
3. Director School Education Srinagar
4. Project Director Samaghra Shiksha J&K, Jammu
5. Chief Education Officer Poonch
6. Chief Education Officer Doda
7. Chief Education Officer Kishtwar
8. Chief Education Officer Reasi
9. Chief Education Officer Pulwama
10. Chief Education Officer Kulgam
11. Zonal Education Officer Mandi
12. Zonal Education Officer Sathrai
13. Zonal Education Officer Surankote
14. Zonal Education Officer Bafliaz
15. Zonal Education Officer Chassan
16. Zonal Education Officer Thathri

- 17. Zonal Education Officer Bhalesa
- 18. Zonal Education Officer Inderwal
- 19. Zonal Education Officer Shadimarg
- 20. Zonal Education Officer Tral
- 21. Zonal Education Officer DH Pura
- 22. Zonal Education Officer Loragam

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

O R D E R

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

1. Learned counsel for the applicant submits that there are number of defects in the O.A. He needs to rectify by filing a fresh O.A. Accordingly, he is allowed to withdraw the O.A with liberty to file fresh O.A in accordance with law and subject to law of limitation.
2. Accordingly, the instant O.A is dismissed as withdrawn.

**(Ms. Aradhana Johri)
Member(A)**

**(Rakesh Sagar Jain)
Member (J)**

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